

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (J) (Services),
High Court of Judicature at
Allahabad.**

To

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 615/Admin.(Services)/2022 Dated: Allahabad: November 24, 2022

Subject: Regarding proposal for nomination of all the Principal Judges and Addl. Principal Judges, Family Courts for two days Special Training/Workshop to be held at JTRI, UP, Lucknow on Saturday and Sunday, 26.11.2022 & 27.11.2022.

Sir,

With reference to your letter no. Spl. Prog./JTRI-1768 dated 21.11.2022 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Two Days Special Training/Workshop for the Principal Judges and Addl. Principal Judges, Family Courts, to be held at JTRI, Lucknow on Saturday and Sunday, 26.11.2022 & 27.11.2022 and to nominate all the Principal Judges and Addl. Principal Judges of Family Courts of U.P. (excluding **Sri Ramesh Chand-I**, Principal Judge, Family Court, Etawah and **Sri Ashok Kumar Singh-V**, Principal Judge, Family Court, Mau) and **designated** Principal Judges of Family Courts of U.P. as mentioned in the enclosed **List-A** for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly, as desired.

Yours sincerely,

Encl.: As Above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 615(i)/Admin.(Services)/2022 Dated Allahabad: November 24, 2022

Copy forwarded for information and necessary action to:

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the Principal Judges, Addl. Principal Judges and **designated** Principal Judges of Family Courts of U.P. as mentioned in the enclosed **List-A** with the request to kindly attend the captioned Special Training Programme at JTRI, Lucknow on Saturday and Sunday, 26.11.2022 & 27.11.2022
- 3.** **Sri Ramesh Chand-I**, Principal Judge, Family Court, Etawah and **Sri Ashok Kumar Singh-V**, Principal Judge, Family Court, Mau.
- 4.** The Deputy Registrar, Cell for Sensitization of Family Court Matters, High Court, Allahabad.
- 5.** The Joint Registrar (J) Computer, High Court, Allahabad.

Encl.: As Above.

**sd/-
Deputy Registrar (Services)**

List- "A"

Newly Promoted / Designated Principal Judge, Family Court

Sl. No.	Present Posting	Designated As
1.	Sri Raj Bahadur Singh Maurya, P.O., Motor Accidents Claims Tribunal, Budaun	Sri Raj Bahadur Singh Maurya, Principal Judge Family Court, Etah
2.	Sri Mohd. Asharaf Ansari, ADJ, Banda	Sri Mohd. Asharaf Ansari Principal Judge Family Court, Sultanpur
3.	Smt. Chandra Sheela, ADJ, Faizabad	Smt. Chandra Sheela Principal Judge Family Court, Basti
4.	Sri Ahmad ulla Khan, ADJ, Amroha	Sri Ahmad ulla Khan, Principal Judge Family Court, Aligarh
5.	Sri Ram Sudh Singh, ADJ, Ghazipur	Sri Ram Sudh Singh, Principal Judge Family Court, Maharajganj
6.	Sri Ram Ichchhuk Yadav, ADJ, Kushinagar	Sri Ram Ichchhuk Yadav, Principal Judge Family Court, Allahabad
7.	Sri Jagdish Prasad-V, ADJ, Chandauli	Jagdish Prasad-V, Principal Judge Family Court, Ramabai Nagar
8.	Sri Mohd. Rizwanul Haque, ADJ, Hardoi	Sri Mohd. Rizwanul Haque, Principal Judge Family Court, Mau
9.	Sri Phool Chand Patel, ADJ, Meerut	Sri Phool Chand Patel, Principal Judge Family Court, Shravasti at Bhinga
10.	Sri Ramayan Sharma, ADJ, Basti	Sri Ramayan Sharma, Principal Judge Family Court, Faizabad
11.	Sri Veer Kanedi Lal, ADJ, Saharanpur	Sri Veer Kanedi Lal, Principal Judge Family Court, Sambhal at Chandausi
12.	Sri Mohd. Ghulamul Madar, ADJ, Hardoi	Sri Mohd. Ghulamul Madar, Principal Judge Family Court, Mainpuri
13.	Sri Prithvi Pal Yadav, ADJ, Fatehpur	Sri Prithvi Pal Yadav, Principal Judge Family Court, Ballia
14.	Sri Anand Prakash-II, ADJ, Kannauj	Sri Anand Prakash-II, Principal Judge Family Court, Etawah